

SECTION XV

BASE METALS AND ARTICLES OF BASE METAL

NOTES :

1. This Section does not cover :

- (a) prepared paints, inks or other products with a basis of metallic flakes or powder (headings 3207 to 3210, 3212, 3213 or 3215);
- (b) ferro-cerium or other pyrophoric alloys (heading 3606);
- (c) headgear or parts thereof of heading 6506 or 6507;
- (d) umbrella frames or other articles of heading 6603;
- (e) goods of Chapter 71 (for example, precious metal alloys, base metal clad with precious metal, imitation jewellery);
- (f) articles of Section XVI (machinery, mechanical appliances and electrical goods);
- (g) assembled railway or tramway track (heading 8608) or other articles of Section XVII (vehicles, ships and boats, aircraft);
- (h) instruments or apparatus of Section XVIII, including clock or watch springs;
- (i) lead shot prepared for ammunition (heading 9306) or other articles of Section XIX (arms and ammunition);
- (k) articles of Chapter 94 (for example, furniture, mattress supports, lamps and lighting fittings, illuminated signs, prefabricated buildings);
- (l) articles of Chapter 95 (for example, toys, games, sports requisites);
- (m) hand sieves, buttons, pens, pencil-holders, pen nibs, monopods, bipods, tripods and similar articles or other articles of Chapter 96 (miscellaneous manufactured articles); or"
- (n) articles of Chapter 97 (for example, works of art).

2. Throughout this Schedule, the expression "parts of general use" means :

- (a) articles of headings 7307, 7312, 7315, 7317 or 7318 and similar articles of other base metal;
- (b) springs and leaves for springs, of base metal, other than clock or watch springs (heading 9114); and
- (c) articles of headings 8301, 8302, 8308, 8310 and frames and mirrors, of base metal, of heading 8306.

In Chapters 73 to 76 and 78 to 82 (but not in heading 7315) references to parts of goods do not include references to parts of general use as defined above.

Subject to the preceding paragraph and to Note 1 to Chapter 83, the articles of Chapter 82 or 83 are excluded from Chapters 72 to 76 and 78 to 81.

3. Throughout this Schedule, the expression "base metals" means :

iron and steel, copper, nickel, aluminium, lead, zinc, tin, tungsten (wolfram), molybdenum, tantalum, magnesium, cobalt, bismuth, cadmium, titanium, zirconium, antimony, manganese, beryllium, chromium, germanium, vanadium, gallium, hafnium, indium, niobium (columbium), rhenium and thallium.

4. Throughout this Schedule, the term "cermets" means products containing a microscopic heterogeneous combination of a metallic component and a ceramic component. The term "cermets" includes sintered metal carbides (metal carbides sintered with a metal).

5. Classification of alloys (other than ferro-alloys and master alloys as defined in Chapters 72 and 74) :

- (a) an alloy of base metals is to be classified as an alloy of the metal which predominates by weight over each of the other metals;

(b) an alloy composed of base metals of this Section and of elements not falling within this Section is to be treated as an alloy of base metals of this Section if the total weight of such metals equals or exceeds the total weight of the other elements present;

(c) in this Section, the term “alloys” includes sintered mixtures of metal powders, heterogeneous intimate mixtures obtained by melting (other than cermets) and intermetallic compounds.

6. Unless the context otherwise requires, any reference in this Schedule to a base metal includes a reference to alloys which, by virtue of Note 5 above, are to be classified as alloys of that metal.

7. Classification of composite articles :

Except where the headings otherwise require, articles of base metal (including articles of mixed materials treated as articles of base metal under the Interpretive Rules) containing two or more base metals are to be treated as articles of the base metal predominating by weight over each of the other metals.

For this purpose:

(a) iron and steel, or different kinds of iron or steel, are regarded as one and the same metal;

(b) an alloy is regarded as being entirely composed of that metal as an alloy of which, by virtue of Note 5, it is classified; and

(c) a cermet of heading 8113 is regarded as a single base metal.

8. In this Section, the following expressions have the meanings hereby assigned to them :

(a) waste and scrap:

metal waste and scrap from the manufacture or mechanical working of metals, and metal goods definitely not usable as such because of breakage, cutting-up, wear or other reasons.

(b) Powders:

products of which 90% or more by weight passes through a sieve having a mesh aperture of 1 mm.

CHAPTER 72

Iron and steel

NOTES :

1. In this Chapter and, in the case of Notes (d), (e) and (f) throughout this Schedule, the following expressions have the meanings hereby assigned to them:

(a) Pig Iron:

Iron-carbon alloys not usefully malleable, containing more than 2% by weight of carbon and which may contain by weight one or more other elements within the following limits:

- not more than 10% of chromium
- not more than 6% of manganese
- not more than 3% of phosphorus
- not more than 8% of silicon
- a total of not more than 10% of other elements.

(b) Spiegeleisen:

Iron-carbon alloys containing by weight more than 6% but not more than 30% of manganese and otherwise conforming to the specification at (a) above.

(c) Ferro-alloys:

Alloys in pigs, blocks, lumps or similar primary forms, in forms obtained by continuous casting and also in granular or powder forms, whether or not agglomerated, commonly used as an additive in the manufacture of other alloys or as de-oxidants, de-sulphurising agents or for similar uses in ferrous metallurgy and generally not usefully malleable, containing by weight 4% or more of the element iron and one or more of the following:

- more than 10% of chromium
- more than 30% of manganese
- more than 3% of phosphorus
- more than 8% of silicon
- a total of more than 10% of other elements, excluding carbon,

subject to a maximum content of 10% in the case of copper.

(d) Steel :

Ferrous materials other than those of heading 7203 which (with the exception of certain types produced in the form of castings) are usefully malleable and which contain by weight 2% or less of carbon. However, chromium steels may contain higher proportions of carbon.

(e) Stainless steel:

Alloy steels containing, by weight, 1.2% or less of carbon and 10.5% or more of chromium, with or without other elements.

(f) Other alloy steel :

Steels not complying with the definition of stainless steel and containing by weight one or more of the following elements in the proportion shown:

- 0.3% or more of aluminum
- 0.0008% or more of boron
- 0.3% or more of chromium
- 0.3% or more of cobalt
- 0.4% or more of copper
- 0.4% or more of lead
- 1.65% or more of manganese
- 0.08% or more of molybdenum
- 0.3% or more of nickel
- 0.06% or more of niobium
- 0.6% or more of silicon
- 0.05% or more of titanium
- 0.3% or more of tungsten (wolfram)
- 0.1% or more of vanadium
- 0.05% or more of zirconium
- 0.1% or more of other elements (except sulphur, phosphorus, carbon and nitrogen), taken separately.

(g) Remelting scrap ingots of iron and steel:

Products roughly cast in the form of ingots without feeder-heads or hot tops, or of pigs, having obvious surface faults and not complying with the chemical composition of pig iron, spiegeleisen or ferro-alloys.

(h) Granules:

Products of which less than 90% by weight passes through a sieve with a mesh aperture of 1 mm and of which 90% or more by weight passes through a sieve with a mesh aperture of

5 mm.

(j) Semi-finished products:

Continuous cast products of solid section, whether or not subjected to primary hot-rolling; and other products of solid sections, which have not been further worked than subjected to primary hot-rolling or roughly shaped by forging, including blanks for angles, shapes or sections.

These products are not presented in coils.

(k) Flat-rolled products :

Rolled products of solid rectangular (other than square) cross-section, which do not conform to the definition at (j) above in the form of:

- coils of successively superimposed layers, or
- straight lengths, which if of a thickness less than 4.75 mm, are of width measuring at least ten times the thickness or if of a thickness of 4.75 mm or more are of a width which exceeds 150 mm and measures at least twice the thickness.

Flat-rolled products include those with patterns in relief derived directly from rolling (for example, grooves, ribs, chequers, tears, buttons and lozenges) and those, which have been perforated, corrugated or polished, provided that they do not thereby assume the character of articles or products of other headings.

Flat-rolled products of a shape other than rectangular or square, of any size, are to be classified as products of a width of 600 mm or more, provided that they do not assume the character of articles or products of other headings.

(l) Bars and rods, hot-rolled, in irregularly wound coils:

Hot-rolled products in irregularly wound coils, which have a solid cross-section in the shape of circles, segments of circles, ovals, rectangles (including squares), triangles, or other convex polygons (including “flattened circles” and “modified rectangles”, of which two opposite sides are convex arcs, the other two sides being straight, of equal length and parallel). These products may have indentations, ribs, grooves or other deformations produced during the rolling process (reinforcing bars and rods).

(m) Other bars and rods:

Products which do not conform to any of the definitions at (j), (k) or (l) above or to the definition of wire, which have a uniform solid cross-section along their whole length in the shape of circles, segments of circles, ovals, rectangles (including squares), triangles or other convex polygons (including “flattened circles” and “modified rectangles”, of which two opposite sides are convex arcs, the other two sides being straight, of equal length and parallel). The products may:

- have indentations, ribs, grooves or other deformations produced during the rolling process (reinforcing bars and rods);
- be twisted after rolling.

(n) Angles, shapes and sections:

Products having a uniform solid cross-section along their whole length which do not conform to any of the definitions at (j), (k), (l) or (m) above or to the definition of wire.

Chapter 72 does not include products of heading 7301 or 7302.

(o) Wire:

Cold-formed products in coils, of any uniform solid cross-section along their whole length, which do not conform to the definition of flat-rolled products.

(p) Hollow drill bars and rods:

Hollow bars and rods of any cross-section, suitable for drills, of which the greatest external dimension of the cross-section exceeds 15 mm but does not exceed 52 mm, and of which the greatest internal dimension does not exceed one half of the greatest external dimension. Hollow bars and rods of iron or steel not conforming to this definition are to be classified in heading 7304.

2. Ferrous metals clad with another ferrous metal are to be classified as products of the ferrous metal predominating by weight.

3. Iron or steel products obtained by electrolytic deposition, by pressure casting or by sintering are to be classified, according to their form, their composition and their appearance, in the headings of this Chapter appropriate to similar hot-rolled products.

SUB-HEADING NOTES :

1. In this Chapter, the following expressions have the meanings hereby assigned to them:

(a) Alloy pig iron:

Pig iron containing, by weight, one or more of the following elements in the specified proportions:

- more than 0.2% of chromium
- more than 0.3% of copper
- more than 0.3% of nickel
- more than 0.1% of any of the following elements:

aluminium, molybdenum, titanium, tungsten (wolfram), vanadium.

(b) Non-alloy free-cutting steel:

Non-alloy steel containing, by weight, one or more of the following elements in the specified proportions:

- 0.08% or more of sulphur
- 0.1% or more of lead
- more than 0.05% of selenium
- more than 0.01% of tellurium
- more than 0.05% of bismuth.

(c) Silicon-electrical steel:

Alloy steels containing, by weight, at least 0.6% but not more than 6% of silicon and not more than 0.08% of carbon. They may also contain by weight not more than 1% of aluminium but no other element in a proportion that would give the steel the characteristics of another alloy steel.

(d) High speed steel:

Alloy steels containing, with or without other elements, at least two of the three elements molybdenum, tungsten and vanadium with a combined content by weight of 7% or more, 0.6% or more of carbon and 3 to 6% of chromium.

(e) Silico-manganese steel:

Alloy steels containing by weight:

- not more than 0.7% of carbon

- 0.5% or more but not more than 1.9% of manganese; and
- 0.6% or more but not more than 2.3% of silicon, but no other element in a proportion that would give the steel the characteristics of another alloy steel.

2. For the classification of ferro-alloys in the sub-headings of heading 7202, the following rule should be observed:

A ferro-alloy is considered as binary and classified under the relevant sub-heading (if it exists) if only one of the alloy elements exceeds the minimum percentage laid down in Chapter Note 1(c); by analogy, it is considered respectively as ternary or quaternary if two or three alloy elements exceed the minimum percentage.

For the application of this rule the unspecified "other elements" referred to in Chapter Note 1(c) must each exceed 10% by weight.

SUPPLEMENTARY NOTES :

1. Skelp means hot-rolled narrow strip of width not exceeding 600 mm with rolled (square, slightly round or bevelled) edge.
2. Ferrous metals clad with another ferrous metal are to be classified as products of the ferrous metal predominating by weight.
3. Iron or steel products obtained by electrolytic deposition, by pressure casting by sintering are to be classified, according to their form, their composition and their appearance, in the headings of this Chapter appropriate to similar hot-rolled products.

Tariff Item	Description of goods	Unit	Rate of duty	
			Standard	Preferential Areas
(1)	(2)	(3)	(4)	(5)
I.—PRIMARY MATERIALS; PRODUCTS IN GRANULAR OR POWDER FORM				
7201	PIG IRON AND SPIEGELEISEN IN PIGS, BLOCKS OR OTHER PRIMARY FORMS			
7201 10 00	- Non-alloy pig iron containing by weight 0.5% or less of phosphorus	kg.	15%	-
7201 20 00	- Non-alloy pig iron containing by weight more than 0.5% of phosphorus	kg.	15%	-
7201 50	- <i>Alloy pig iron; spiegeleisen :</i>			
7201 50 10	--- Cast iron	kg.	15%	-
7201 50 90	--- Other	kg.	15%	-
7202	FERRO-ALLOYS			
	- <i>Ferro-manganese :</i>			
7202 11 00	-- Containing by weight more than 2% of carbon	kg.	15%	-
7202 19 00	-- Other	kg.	15%	-
	- <i>Ferro-silicon :</i>			
7202 21 00	-- Containing by weight more than 55% of silicon	kg.	15%	-

7202 29 00	-- Other	kg.	15%	-
7202 30 00	- Ferro-silico-manganese	kg.	15%	-
	- <i>Ferro-chromium :</i>			
7202 41 00	-- Containing by weight more than 4% of carbon	kg.	15%	-
7202 49 00	-- Other	kg.	15%	-
7202 50 00	- Ferro-silico-chromium	kg.	15%	-
7202 60 00	- Ferro-nickel	kg.	15%	-
7202 70 00	- Ferro-molybdenum	kg.	15%	-
7202 80 00	- Ferro tungsten and ferro-silico-tungsten	kg.	15%	-
	- <i>Other :</i>			
7202 91 00	-- Ferro-titanium and Ferro-silico-titanium	kg.	15%	-
7202 92 00	-- Ferro-vanadium	kg.	15%	-
7202 93 00	-- Ferro-niobium	kg.	15%	-
7202 99	-- <i>Other :</i>			
	--- <i>Ferro-phosphorus, Ferro-selenium, Ferro-cobalt, Ferro-columbium, Ferro-zirconium, Ferro-tantalum :</i>			
7202 99 11	---- Ferro-phosphorus	kg.	15%	-
7202 99 12	---- Ferro-selenium	kg.	15%	-
7202 99 13	---- Ferro-cobalt	kg.	15%	-
7202 99 14	---- Ferro-columbium	kg.	15%	-
7202 99 15	---- Ferro-zirconium	kg.	15%	-
7202 99 16	---- Ferro-tantalum	kg.	15%	-
	--- <i>Ferro-silico-zirconium, Ferro-silico-magnesium :</i>			
7202 99 21	---- Ferro-silico-zirconium	kg.	15%	-
7202 99 22	---- Ferro-silico-magnesium	kg.	15%	-
	--- <i>Ferro-boron, charge-chrome :</i>			
7202 99 31	---- Ferro-boron	kg.	15%	-
7202 99 32	---- Charge-chrome	kg.	15%	-
7202 99 90	--- Other	kg.	15%	-

7203

FERROUS PRODUCTS OBTAINED BY DIRECT REDUCTION OF IRON ORE AND OTHER SPONGY FERROUS PRODUCTS, IN LUMPS, PELLETS OR SIMILAR FORMS; IRON HAVING MINIMUM PURITY BY WEIGHT OF 99.94%, IN LUMPS, PELLETS OR SIMILAR FORMS

7203 10 00	- Ferrous products obtained by direct reduction of iron ore	kg.	15%	-
7203 90 00	- Other	kg.	15%	-

7204

FERROUS WASTE AND SCRAP; REMELTING SCRAP INGOTS OF IRON OR STEEL

7204 10 00	- Waste and scrap of cast iron	kg.	15%	-
	- <i>Waste and scrap of alloy steel :</i>			
7204 21	-- <i>Of stainless steel :</i>			
7204 21 10	--- Empty or discharged cartridges of all bores and sizes	kg.	15%	-
7204 21 90	--- Other	kg.	15%	-
7204 29	-- <i>Other :</i>			
7204 29 10	--- Empty or discharged cartridges of all bores and sizes	kg.	15%	-

(1)	(2)	(3)	(4)	(5)
7204 29 20	--- Of high speed steel	kg.	15%	-
7204 29 90	--- Other	kg.	15%	-
7204 30 00	- Waste and scrap of tinned iron or steel	kg.	15%	-
	- <i>Other waste and scrap :</i>			
7204 41 00	-- Turnings, shavings, chips, milling waste, saw dust, fillings, trimmings and stampings, whether or not in bundles	kg.	15%	-
7204 49 00	-- Other	kg.	15%	-
7204 50 00	- Remelting scrap ingots	kg.	15%	-
7205	GRANULES AND POWDERS, OF PIG IRON, SPIEGELEISEN, IRON OR STEEL			
7205 10	- <i>Granules :</i>			
	--- <i>Of iron :</i>			
7205 10 11	---- Shot and angular grit	kg.	15%	-
7205 10 12	---- Wire pellets	kg.	15%	-
7205 10 19	---- Other	kg.	15%	-
	--- <i>Of alloy steel :</i>			
7205 10 21	---- Shot and angular grit	kg.	15%	-
7205 10 22	---- Wire pellets	kg.	15%	-
7205 10 29	---- Other	kg.	15%	-
7205 10 90	--- Other	kg.	15%	-
	- <i>Powders :</i>			
7205 21 00	-- Of alloy steel	kg.	15%	-
7205 29	-- <i>Other :</i>			
7205 29 10	--- Of iron	kg.	15%	-
7205 29 90	--- Other	kg.	15%	-
7206	II.—IRON AND NON-ALLOY STEEL			
	IRON AND NON-ALLOY STEEL IN INGOTS OR OTHER PRIMARY FORMS (EXCLUDING IRON OF HEADING 7203)			
7206 10	- <i>Ingots :</i>			
7206 10 10	--- Of iron	kg.	15%	-
7206 10 20	--- Of high carbon steel	kg.	15%	-
7206 10 90	--- Other	kg.	15%	-
7206 90	- <i>Other :</i>			
	--- <i>Of iron :</i>			
7206 90 11	---- Puddled bars and pilings	kg.	15%	-
7206 90 12	---- Blocks, lumps and similar forms	kg.	15%	-
7206 90 19	---- Other	kg.	15%	-
	--- <i>Other :</i>			
7206 90 91	---- Puddled bars and pilings	kg.	15%	-
7206 90 92	---- Blocks, lumps and similar forms	kg.	15%	-
7206 90 99	---- Other	kg.	15%	-

(1)	(2)	(3)	(4)	(5)
7207	SEMI-FINISHED PRODUCTS OF IRON OR NON-ALLOY STEEL			
	- <i>Containing by weight less than 0.20% of carbon :</i>			
7207 11	-- <i>Of rectangular (including square) cross-section, the width measuring less than twice the thickness :</i>			
7207 11 10	--- Electrical quality	kg.	15%	-
7207 11 20	--- Forging quality	kg.	15%	-
7207 11 30	--- Seamless steel tube quality	kg.	15%	-
7207 11 90	--- Other	kg.	15%	-
7207 12	-- <i>Other, of rectangular (other than square) cross-section :</i>			
7207 12 10	--- Electrical quality	kg.	15%	-
7207 12 20	--- Forging quality	kg.	15%	-
7207 12 30	--- Seamless steel tube quality	kg.	15%	-
7207 12 90	--- Other	kg.	15%	-
7207 19	-- <i>Other :</i>			
7207 19 10	--- Forged blanks of non-alloy steel	kg.	15%	-
7207 19 20	--- Mild steel billets	kg.	15%	-
7207 19 90	--- Other	kg.	15%	-
7207 20	- <i>Containing by weight 0.20% or more of carbon :</i>			
7207 20 10	--- Forging quality	kg.	15%	-
7207 20 20	--- Spring steel quality	kg.	15%	-
7207 20 30	--- Seamless steel tube quality	kg.	15%	-
7207 20 90	--- Other	kg.	15%	-
7208	FLAT-ROLLED PRODUCTS OF IRON OR NON-ALLOY STEEL, OF A WIDTH OF 600 MM OR MORE, HOT-ROLLED, NOT CLAD, PLATED OR COATED			
7208 10 00	- In coils, not further worked than hot-rolled, with patterns in relief - <i>Other, in coils, not further worked than hot-rolled, pickled :</i>	kg.	15%	-
7208 25	-- <i>Of a thickness of 4.75 mm or more :</i>			
7208 25 10	--- Plates	kg.	15%	-
7208 25 20	--- Universal plates	kg.	15%	-
7208 25 30	--- Sheets	kg.	15%	-
7208 25 40	--- Strip	kg.	15%	-
7208 25 90	--- Other	kg.	15%	-
7208 26	-- <i>Of a thickness of 3 mm or more but less than 4.75 mm :</i>			
7208 26 10	--- Plates	kg.	15%	-
7208 26 20	--- Universal plates	kg.	15%	-
7208 26 30	--- Sheets	kg.	15%	-
7208 26 40	--- Strip	kg.	15%	-
7208 26 90	--- Other	kg.	15%	-
7208 27	-- <i>Of a thickness of less than 3 mm :</i>			

(1)	(2)	(3)	(4)	(5)
7208 27 10	--- Plates	kg.	15%	-
7208 27 20	--- Universal plates	kg.	15%	-
7208 27 30	--- Sheets	kg.	15%	-
7208 27 40	--- Strip	kg.	15%	-
7208 27 90	--- Other	kg.	15%	-
	- <i>Other, in coils, not further worked than hot-rolled:</i>			
7208 36	-- <i>Of a thickness exceeding 10 mm :</i>			
7208 36 10	--- Plates	kg.	15%	-
7208 36 20	--- Universal plates	kg.	15%	-
7208 36 30	--- Sheets	kg.	15%	-
7208 36 40	--- Strip	kg.	15%	-
7208 36 90	--- Other	kg.	15%	-
7208 37	-- <i>Of a thickness of 4.75 mm or more but not exceeding 10 mm :</i>			
7208 37 10	--- Plates	kg.	15%	-
7208 37 20	--- Universal plates	kg.	15%	-
7208 37 30	--- Sheets	kg.	15%	-
7208 37 40	--- Strip	kg.	15%	-
7208 37 90	--- Other	kg.	15%	-
7208 38	-- <i>Of a thickness of 3 mm or more but less than 4.75 mm :</i>			
7208 38 10	--- Plates	kg.	15%	-
7208 38 20	--- Universal plates	kg.	15%	-
7208 38 30	--- Sheets	kg.	15%	-
7208 38 40	--- Strip	kg.	15%	-
7208 38 90	--- Other	kg.	15%	-
7208 39	-- <i>Of a thickness of less than 3 mm :</i>			
7208 39 10	--- Plates	kg.	15%	-
7208 39 20	--- Universal plates	kg.	15%	-
7208 39 30	--- Sheets	kg.	15%	-
7208 39 40	--- Strip	kg.	15%	-
7208 39 90	--- Other	kg.	15%	-
7208 40	- <i>Not in coils, not further worked than hot-rolled, with patterns in relief :</i>			
7208 40 10	--- Plates	kg.	15%	-
7208 40 20	--- Universal plates	kg.	15%	-
7208 40 30	--- Sheets	kg.	15%	-
7208 40 40	--- Strip	kg.	15%	-
7208 40 90	--- Other	kg.	15%	-
	- <i>Other, not in coils, not further worked than hot-rolled :</i>			
7208 51	-- <i>Of a thickness exceeding 10 mm :</i>			
7208 51 10	--- Plates	kg.	15%	-
7208 51 20	--- Universal plates	kg.	15%	-
7208 51 30	--- Sheets	kg.	15%	-
7208 51 40	--- Strip	kg.	15%	-

(1)	(2)	(3)	(4)	(5)
7208 51 90	--- Other	kg.	15%	-
7208 52	-- <i>Of a thickness of 4.75 mm or more but not exceeding 10 mm :</i>			
7208 52 10	--- Plates	kg.	15%	-
7208 52 20	--- Universal plates	kg.	15%	-
7208 52 30	--- Sheets	kg.	15%	-
7208 52 40	--- Strip	kg.	15%	-
7208 52 90	--- Other	kg.	15%	-
7208 53	-- <i>Of a thickness of 3 mm or more but less than 4.75 mm :</i>			
7208 53 10	--- Plates	kg.	15%	-
7208 53 20	--- Universal plates	kg.	15%	-
7208 53 30	--- Sheets	kg.	15%	-
7208 53 40	--- Strip	kg.	15%	-
7208 53 90	--- Other	kg.	15%	-
7208 54	-- <i>Of a thickness of less than 3 mm :</i>			
7208 54 10	--- Plates	kg.	15%	-
7208 54 20	--- Universal plates	kg.	15%	-
7208 54 30	--- Sheets	kg.	15%	-
7208 54 40	--- Strip	kg.	15%	-
7208 54 90	--- Other	kg.	15%	-
7208 90 00	- Other	kg.	15%	-
7209	FLAT-ROLLED PRODUCTS OF IRON OR NON-ALLOY STEEL, OF A WIDTH OF 600 MM OR MORE, COLD-ROLLED (COLD-REDUCED), NOT CLAD, PLATED OR COATED			
	- <i>In coils, not further worked than cold-rolled (cold-reduced) :</i>			
7209 15	-- <i>Of a thickness of 3 mm or more :</i>			
7209 15 10	--- Plates	kg.	15%	-
7209 15 20	--- Sheets	kg.	15%	-
7209 15 30	--- Strip	kg.	15%	-
7209 15 90	--- Other	kg.	15%	-
7209 16	-- <i>Of a thickness exceeding 1 mm but less than 3 mm :</i>			
7209 16 10	--- Plates	kg.	15%	-
7209 16 20	--- Sheets	kg.	15%	-
7209 16 30	--- Strip	kg.	15%	-
7209 16 90	--- Other	kg.	15%	-
7209 17	-- <i>Of a thickness of 0.5 mm or more but not exceeding 1 mm :</i>			
7209 17 10	--- Plates	kg.	15%	-
7209 17 20	--- Sheets	kg.	15%	-
7209 17 30	--- Strip	kg.	15%	-
7209 17 90	--- Other	kg.	15%	-

(1)	(2)	(3)	(4)	(5)
7209 18	-- <i>Of a thickness of less than 0.5 mm :</i>			
7209 18 10	--- Plates	kg.	15%	-
7209 18 20	--- Sheets	kg.	15%	-
7209 18 30	--- Strip	kg.	15%	-
7209 18 90	--- Other	kg.	15%	-
	- <i>Not in coils, not further worked than cold-rolled (cold-reduced) :</i>			
7209 25	-- <i>Of a thickness of 3 mm or more :</i>			
7209 25 10	--- Plates	kg.	15%	-
7209 25 20	--- Sheets	kg.	15%	-
7209 25 30	--- Strip	kg.	15%	-
7209 25 90	--- Other	kg.	15%	-
7209 26 20	--- Sheets	kg.	15%	-
7209 26 30	--- Strip	kg.	15%	-
7209 26 90	--- Other	kg.	15%	-
7209 27	-- <i>Of a thickness of 0.5 mm or more but not exceeding 1 mm :</i>			
7209 27 10	--- Plates	kg.	15%	-
7209 27 20	--- Sheets	kg.	15%	-
7209 27 30	--- Strip	kg.	15%	-
7209 27 90	--- Other	kg.	15%	-
7209 28	-- <i>Of a thickness of less than 0.5 mm :</i>			
7209 28 10	--- Plates	kg.	15%	-
7209 28 20	--- Sheets	kg.	15%	-
7209 28 30	--- Strip	kg.	15%	-
7209 28 90	--- Other	kg.	15%	-
7209 90 00	- Other	kg.	15%	-
7210	FLAT-ROLLED PRODUCTS OF IRON OR NON-ALLOY STEEL, OF A WIDTH OF 600 MM OR MORE, CLAD, PLATED OR COATED			
	- <i>Plated or coated with tin :</i>			
7210 11	-- <i>Of a thickness of 0.5 mm or more :</i>			
7210 11 10	--- OTS/MR Type	kg.	15%	-
7210 11 90	--- Other	kg.	15%	-
7210 12	-- <i>Of a thickness of less than 0.5 mm:</i>			
7210 12 10	--- OTS/MR Type	kg.	*27.5%	-
7210 12 90	--- Other	kg.	*27.5%	-
7210 20 00	- Plated or coated with lead, including terne-plate	kg.	15%	-
7210 30	- <i>Electrolytically plated or coated with zinc :</i>			
7210 30 10	--- Corrugated	kg.	15%	-
7210 30 90	--- Other	kg.	15%	-
	- <i>Otherwise plated or coated with zinc :</i>			
7210 41 00	-- Corrugated	kg.	15%	-
7210 49 00	-- Other	kg.	15%	-

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(1)	(2)	(3)	(4)	(5)
7210 50 00	- Plated or coated with chromium oxides or with chromium and chromium oxides - <i>Plated or coated with aluminium :</i>	kg.	15%	-
7210 61 00	-- Plated or coated with aluminium-zinc alloys	kg.	15%	-
7210 69 00	-- Other	kg.	15%	-
7210 70 00	- Painted, varnished or coated with plastics	kg.	15%	-
7210 90	- <i>Other :</i>			
7210 90 10	--- Lacquered	kg.	15%	-
7210 90 90	--- Other	kg.	15%	-
7211	FLAT-ROLLED PRODUCTS OF IRON OR NON-ALLOY STEEL, OF A WIDTH OF LESS THAN 600 MM, NOT CLAD, PLATED OR COATED - <i>Not further worked than hot-rolled :</i>			
7211 13 00	-- Rolled on four faces or in a closed box pass, of a width exceeding 150 mm and a thickness of not less than 4 mm, not in coils and without patterns in relief	kg.	15%	-
7211 14	-- <i>Other, of a thickness of 4.75 mm or more :</i>			
7211 14 10	--- Flats	kg.	15%	-
7211 14 20	--- Universal plates	kg.	15%	-
7211 14 30	--- Hoops	kg.	15%	-
7211 14 40	--- Sheets	kg.	15%	-
7211 14 50	--- Strip	kg.	15%	-
7211 14 60	--- Skelp	kg.	15%	-
7211 14 90	--- Other	kg.	15%	-
7211 19	-- <i>Other :</i>			
7211 19 10	--- Flats	kg.	15%	-
7211 19 20	--- Universal plates	kg.	15%	-
7211 19 30	--- Hoops	kg.	15%	-
7211 19 40	--- Sheets	kg.	15%	-
7211 19 50	--- Strip	kg.	15%	-
7211 19 60	--- Skelp	kg.	15%	-
7211 19 90	--- Other	kg.	15%	-
	- <i>Not further worked than cold-rolled (cold-reduced) :</i>			
7211 23	-- <i>Containing by weight less than 0.20% of carbon:</i>			
7211 23 10	--- Flats	kg.	15%	-
7211 23 20	--- Universal plates	kg.	15%	-
7211 23 30	--- Hoops	kg.	15%	-
7211 23 40	--- Sheets	kg.	15%	-
7211 23 50	--- Strip	kg.	15%	-
7211 23 90	--- Other	kg.	15%	-
7211 29	-- <i>Other :</i>			
7211 29 10	--- Flats	kg.	15%	-
7211 29 20	--- Universal plates	kg.	15%	-

(1)	(2)	(3)	(4)	(5)
7211 29 30	--- Hoops	kg.	15%	-
7211 29 40	--- Sheets	kg.	15%	-
7211 29 50	--- Strip	kg.	15%	-
7211 29 60	--- Skelp	kg.	15%	-
7211 29 90	--- Other	kg.	15%	-
7211 90	- <i>Other</i> :			
	--- <i>Universal plates</i> :			
7211 90 11	---- Of boiler quality	kg.	15%	-
7211 90 12	---- Of high tensile quality	kg.	15%	-
7211 90 13	---- Of ship building quality	kg.	15%	-
7211 90 90	--- Other	kg.	15%	-
7212	FLAT-ROLLED PRODUCTS OF IRON OR NON-ALLOY STEEL, OF A WIDTH OF LESS THAN 600 MM, CLAD, PLATED OR COATED			
7212 10	- <i>Plated or coated with tin</i> :			
7212 10 10	--- OTS or MR type	kg.	15%	-
7212 10 90	--- Other	kg.	15%	-
7212 20	- <i>Electrolytically plated or coated with zinc</i> :			
7212 20 10	--- Corrugated	kg.	15%	-
7212 20 90	--- Other	kg.	15%	-
7212 30	- <i>Otherwise plated or coated with zinc</i> :			
7212 30 10	--- Corrugated	kg.	15%	-
7212 30 90	--- Other	kg.	15%	-
7212 40 00	- Painted, varnished or coated with plastics	kg.	15%	-
7212 50	- <i>Otherwise plated or coated</i> :			
7212 50 10	--- Plated or coated with lead	kg.	15%	-
7212 50 20	--- Lacquered	kg.	15%	-
7212 50 90	--- Other	kg.	15%	-
7212 60 00	- Clad	kg.	15%	-
7213	BARS AND RODS, HOT-ROLLED, IN IRREGULARLY WOUND COILS, OF IRON OR NON-ALLOY STEEL			
7213 10	- <i>Containing indentations, ribs, grooves or other deformations produced during the rolling process</i> :			
7213 10 10	--- Of free cutting steel	kg.	15%	-
7213 10 90	--- Other	kg.	15%	-
7213 20	- <i>Other, of free-cutting steel</i> :			
7213 20 10	--- Electrode quality	kg.	15%	-
7213 20 20	--- Cold heading quality	kg.	15%	-
7213 20 90	--- Other	kg.	15%	-
	- <i>Other</i> :			
7213 91	-- <i>Of circular cross-section measuring less than 14 mm in diameter</i> :			
7213 91 10	--- Electrode quality	kg.	15%	-

(1)	(2)	(3)	(4)	(5)
7213 91 20	--- Cold heading quality	kg.	15%	-
7213 91 90	--- Other	kg.	15%	-
7213 99	-- <i>Other :</i>			
7213 99 10	--- Electrode quality	kg.	15%	-
7213 99 20	--- Cold heading quality	kg.	15%	-
7213 99 90	--- Other	kg.	15%	-
7214	OTHER BARS AND RODS OF IRON OR NON-ALLOY STEEL, NOT FURTHER WORKED THAN FORGED, HOT-ROLLED, HOT-DRAWN OR HOT-EXTRUDED, BUT INCLUDING THOSE TWISTED AFTER ROLLING			
7214 10	- <i>Forged :</i>			
7214 10 10	--- Spring steel quality	kg.	15%	-
7214 10 90	--- Other	kg.	15%	-
7214 20	- <i>Containing indentations, ribs, grooves or other deformations produced during the rolling process or twisted after rolling :</i>			
7214 20 10	--- Spring steel quality	kg.	15%	-
7214 20 90	--- Other	kg.	15%	-
7214 30 00	- Other, of free cutting steel	kg.	15%	-
	- <i>Other :</i>			
7214 91	-- <i>Of rectangular (other than square) cross-section :</i>			
7214 91 10	--- Mild steel bright bar	kg.	15%	-
7214 91 90	--- Other	kg.	15%	-
7214 99	-- <i>Other :</i>			
7214 99 10	--- Of spring steel quality	kg.	15%	-
7214 99 90	--- Other	kg.	15%	-
7215	OTHER BARS AND RODS OF IRON OR NON-ALLOY STEEL			
7215 10 00	- Of free-cutting steel, not further worked than cold-formed or cold-finished	kg.	15%	-
7215 50	- <i>Other, not further worked than cold-formed or cold-finished :</i>			
7215 50 10	--- Mild steel bright bar	kg.	15%	-
7215 50 90	--- Other	kg.	15%	-
7215 90	- <i>Other :</i>			
7215 90 10	--- Plated or coated with zinc	kg.	15%	-
7215 90 20	--- Plated or coated with other base metals	kg.	15%	-
7215 90 90	--- Other	kg.	15%	-
7216	ANGLES, SHAPES AND SECTIONS OF IRON OR NON-ALLOY STEEL			
7216 10 00	- U, I or H sections, not further worked than hot-rolled, hot-drawn or extruded, of a height of less	kg.	15%	-

(1)	(2)	(3)	(4)	(5)
	than 80 mm			
	- <i>L or T sections, not further worked than hot-rolled, hot-drawn or extruded, of a height of less than 80 mm :</i>			
7216 21 00	-- L sections	kg.	15%	-
7216 22 00	-- T sections	kg.	15%	-
	- <i>U, I or H sections, not further worked than hot-rolled, hot-drawn or extruded of a height of 80 mm or more :</i>			
7216 31 00	-- U sections	kg.	15%	-
7216 32 00	-- I sections	kg.	15%	-
7216 33 00	-- H sections	kg.	15%	-
7216 40 00	- L or T sections, not further worked than hot-rolled, hot-drawn or extruded, of a height of 80 mm or more	kg.	15%	-
7216 50 00	- Other angles, shapes and sections, not further worked than hot-rolled, hot-drawn or extruded	kg.	15%	-
	- <i>Angles, shapes and sections, not further worked than cold-formed or cold-finished :</i>			
7216 61 00	-- Obtained from flat-rolled products	kg.	15%	-
7216 69 00	-- Other	kg.	15%	-
	- <i>Other:</i>			
7216 91 00	-- Cold-formed or cold-finished from flat rolled products	kg.	15%	-
7216 99	-- <i>Other :</i>			
7216 99 10	--- Plated or coated with zinc	kg.	15%	-
7216 99 20	--- Plated or coated with base metals other than zinc	kg.	15%	-
7216 99 30	--- Slotted angles and slotted channels	kg.	15%	-
7216 99 40	--- Forged	kg.	15%	-
7216 99 90	--- Other	kg.	15%	-
7217	WIRE OF IRON OR NON-ALLOY STEEL			
7217 10	- <i>Not plated or coated, whether or not polished :</i>			
7217 10 10	--- Of a thickness of 18 SWG and below	kg.	15%	-
7217 10 20	--- Of a thickness above 18 SWG but up to 26 SWG	kg.	15%	-
7217 10 30	--- Of a thickness above 26 SWG	kg.	15%	-
7217 20	- <i>Plated or coated with zinc :</i>			
7217 20 10	--- Of a thickness of 18 SWG and below	kg.	15%	-
7217 20 20	--- Of a thickness above 18 SWG but up to 26 SWG	kg.	15%	-
7217 20 30	--- Of a thickness above 26 SWG	kg.	15%	-
7217 30	- <i>Plated or coated with other base metals :</i>			
7217 30 10	--- Of a thickness of 18 SWG and below	kg.	15%	-
7217 30 20	--- Of a thickness above 18 SWG but up to 26 SWG	kg.	15%	-
7217 30 30	--- Of a thickness above 26 SWG	kg.	15%	-
7217 90	- <i>Other :</i>			

(1)	(2)	(3)	(4)	(5)
	--- <i>Shaped and profiled wire :</i>			
7217 90 11	---- Of cross section – half round	kg.	15%	-
7217 90 12	---- Of cross section – flat and rectangular	kg.	15%	-
7217 90 13	---- Of cross section – ‘z’ shaped	kg.	15%	-
7217 90 19	---- Of cross section – other shapes	kg.	15%	-
	--- <i>Other :</i>			
7217 90 91	---- High tensile quality	kg.	15%	-
7217 90 92	---- Electrode quality	kg.	15%	-
7217 90 93	---- Electric resistance wire (including electric resistance heating wire)	kg.	15%	-
7217 90 99	---- Other	kg.	15%	-

III.—STAINLESS STEEL

7218

STAINLESS STEEL IN INGOTS OR OTHER PRIMARY FORMS; SEMI-FINISHED PRODUCTS OF STAINLESS STEEL

7218 10 00	- Ingots and other primary forms	kg.	15%	-
	- <i>Other :</i>			
7218 91 00	-- Of rectangular (other than square) cross-section	kg.	15%	-
7218 99	-- <i>Other :</i>			
7218 99 10	--- Billets	kg.	15%	-
7218 99 90	--- Other	kg.	15%	-

7219

FLAT-ROLLED PRODUCTS OF STAINLESS STEEL, OF A WIDTH OF 600 MM OR MORE

	- <i>Not further worked than hot-rolled, in coils :</i>			
7219 11	-- <i>Of a thickness exceeding 10 mm :</i>			
	--- <i>Chromium type :</i>			
7219 11 11	---- Not exceeding 14 mm	kg.	15%	-
7219 11 12	---- Exceeding 14 mm	kg.	15%	-
7219 11 90	--- Other	kg.	15%	-
7219 12 00	-- Of a thickness of 4.75 mm or more but not exceeding 10 mm	kg.	*22.5%	-
7219 13 00	-- Of a thickness of 3 mm or more but less than 4.75 mm	kg.	*22.5%	-
7219 14 00	-- Of a thickness of less than 3 mm	kg.	15%	-
	- <i>Not further worked than hot-rolled, not in coils :</i>			
7219 21	-- <i>Of a thickness exceeding 10 mm :</i>			
	--- <i>Universal plates of stainless steel or heat resisting steel and chromium type :</i>			
7219 21 11	---- Not exceeding 14 mm	kg.	15%	-
7219 21 12	---- Exceeding 14 mm	kg.	15%	-
	--- <i>Universal plates of stainless steel heat resisting steel, nickel chromium austenitic type:</i>			

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(1)	(2)	(3)	(4)	(5)
7219 21 21	---- Not exceeding 14 mm	kg.	15%	-
7219 21 22	---- Exceeding 14 mm	kg.	15%	-
	--- <i>Other chromium type :</i>			
7219 21 31	---- Not exceeding 14 mm	kg.	15%	-
7219 21 32	---- Exceeding 14 mm	kg.	15%	-
	--- <i>Other nickel chromium austenitic type :</i>			
7219 21 41	---- Not exceeding 14 mm	kg.	15%	-
7219 21 42	---- Exceeding 14 mm	kg.	15%	-
7219 21 90	--- Other	kg.	*22.5%	-
7219 22	-- <i>Of a thickness of 4.75 mm or more but not exceeding 10 mm :</i>			
	--- <i>Universal plates of stainless steel or heat resisting steel :</i>			
7219 22 11	---- Chromium type	kg.	15%	-
7219 22 12	---- Nickel chromium austenitic type	kg.	15%	-
7219 22 19	---- Other	kg.	15%	-
	--- <i>Other :</i>			
7219 22 91	---- Chromium type	kg.	15%	-
7219 22 92	---- Nickel chromium austenitic type	kg.	15%	-
7219 22 99	---- Other	kg.	15%	-
7219 23	-- <i>Of a thickness of 3 mm or more but less than 4.75 mm :</i>			
7219 23 10	--- Chromium type	kg.	15%	-
7219 23 20	--- Nickel chromium austenitic type	kg.	15%	-
7219 23 90	--- Other	kg.	15%	-
7219 24	-- <i>Of a thickness of less than 3 mm :</i>			
	--- <i>Chromium type, of a thickness :</i>			
7219 24 11	---- Below 0.35 mm	kg.	15%	-
7219 24 12	---- 0.35 mm and above but below 0.56 mm	kg.	15%	-
7219 24 13	---- 0.56 mm and above but below 0.90 mm	kg.	15%	-
7219 24 19	---- Other	kg.	15%	-
	--- <i>Nickel chromium austenitic type, of a thickness :</i>			
7219 24 21	---- Below 0.35 mm	kg.	15%	-
7219 24 22	---- 0.35 mm and above but below 0.56 mm	kg.	15%	-
7219 24 23	---- 0.56 mm and above but below 0.90 mm	kg.	15%	-
7219 24 29	---- Other	kg.	15%	-
7219 24 90	--- Other	kg.	15%	-
	- <i>Not further worked than cold-rolled (cold reduced) :</i>			
7219 31	-- <i>Of a thickness of 4.75 mm or more :</i>			
	--- <i>Chromium type :</i>			
7219 31 11	---- Not exceeding 14 mm	kg.	15%	-
7219 31 12	---- Exceeding 14 mm	kg.	15%	-
	--- <i>Nickel chromium austenitic type :</i>			
7219 31 21	---- Not exceeding 14 mm	kg.	15%	-
7219 31 22	---- Exceeding 14 mm	kg.	15%	-

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(1)	(2)	(3)	(4)	(5)
7219 31 90	--- Other	kg.	15%	-
7219 32	-- <i>Of a thickness of 3 mm or more but less than 4.75 mm :</i>			
7219 32 10	--- Chromium type	kg.	15%	-
7219 32 20	--- Nickel chromium austenitic type	kg.	15%	-
7219 32 90	--- Other	kg.	15%	-
7219 33	-- <i>Of a thickness exceeding 1 mm but less than 3 mm :</i>			
7219 33 10	--- Chromium type	kg.	15%	-
7219 33 20	--- Nickel chromium austenitic type	kg.	15%	-
7219 33 90	--- Other	kg.	15%	-
7219 34	-- <i>Of a thickness of 0.5 mm or more but not exceeding 1 mm :</i>			
7219 34 10	--- Chromium type	kg.	15%	-
7219 34 20	--- Nickel chromium austenitic type	kg.	15%	-
7219 34 90	--- Other	kg.	15%	-
7219 35	-- <i>Of a thickness of less than 0.5 mm :</i>			
7219 35 10	--- Chromium type	kg.	15%	-
7219 35 20	--- Nickel chromium austenitic type	kg.	15%	-
7219 35 90	--- Other	kg.	15%	-
7219 90	- <i>Other :</i>			
	--- <i>Sheets and plates :</i>			
7219 90 11	---- Thickness more than 4.75 mm	kg.	15%	-
7219 90 12	---- Thickness 3 mm to 4.75 mm	kg.	15%	-
7219 90 13	---- Thickness less than 3 mm	kg.	15%	-
7219 90 90	--- Other	kg.	*22.5%	-
7220	FLAT-ROLLED PRODUCTS OF STAINLESS STEEL, OF A WIDTH OF LESS THAN 600 MM			
	- <i>Not further worked than hot-rolled :</i>			
7220 11	-- <i>Of a thickness of 4.75 mm or more :</i>			
7220 11 10	--- Skelp for pipes and tubes	kg.	15%	-
	--- <i>Strips for pipes and tubes (other than skelp) :</i>			
7220 11 21	---- Chromium type	kg.	15%	-
7220 11 22	---- Nickel chromium austenitic type	kg.	15%	-
7220 11 29	---- Other	kg.	15%	-
7220 11 90	--- Other	kg.	15%	-
7220 12	-- <i>Of a thickness of less than 4.75 mm :</i>			
7220 12 10	--- Skelp for pipes and tubes	kg.	15%	-
	--- <i>Strips for pipes and tubes (other than skelp) :</i>			
7220 12 21	---- Chromium type	kg.	15%	-
7220 12 22	---- Nickel chromium austenitic type	kg.	15%	-
7220 12 29	---- Other	kg.	15%	-
7220 12 90	--- Other	kg.	15%	-
7220 20	- <i>Not further worked than cold-rolled (cold-reduced) :</i>			
7220 20 10	--- Skelp for pipes and tubes	kg.	15%	-

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(1)	(2)	(3)	(4)	(5)
	--- <i>Strips for pipes and tubes (other than skelp) :</i>			
7220 20 21	---- Chromium type	kg.	15%	-
7220 20 22	---- Nickel chromium austenitic type	kg.	15%	-
7220 20 29	---- Other	kg.	15%	-
7220 20 90	--- Other	kg.	15%	-
7220 90	- <i>Other :</i>			
7220 90 10	--- Skelp (strips for pipes and tubes)	kg.	15%	-
	--- <i>Strips for pipes and tubes (other than skelp) :</i>			
7220 90 21	---- Chromium type	kg.	15%	-
7220 90 22	---- Nickel chromium austenitic type	kg.	15%	-
7220 90 29	---- Other	kg.	15%	-
7220 90 90	--- Other	kg.	15%	-
7221	BARS AND RODS, HOT-ROLLED, IN IRREGULARLY WOUND COILS, OF STAINLESS STEEL			
7221 00	- <i>Bars and rods, hot-rolled, in irregularly wound coils, of stainless steel :</i>			
	--- <i>Bright bars :</i>			
7221 00 11	---- Chromium type	kg.	15%	-
7221 00 12	---- Nickel chromium austenitic type	kg.	15%	-
7221 00 19	---- Other	kg.	15%	-
7221 00 90	--- Other	kg.	15%	-
7222	OTHER BARS AND RODS OF STAINLESS STEEL; ANGLES, SHAPES AND SECTIONS OF STAINLESS STEEL			
	- <i>Bars and rods, not further worked than hot-rolled, hot-drawn or extruded :</i>			
7222 11	-- <i>Of circular cross section :</i>			
	--- <i>Bright bars :</i>			
7222 11 11	---- Chromium type	kg.	15%	-
7222 11 12	---- Nickel chromium austenitic type	kg.	15%	-
7222 11 19	---- Other	kg.	15%	-
	--- <i>Other :</i>			
7222 11 91	---- Chromium type	kg.	15%	-
7222 11 92	---- Nickel chromium austenitic type	kg.	15%	-
7222 11 99	---- Other	kg.	15%	-
7222 19	-- <i>Other :</i>			
	--- <i>Bright bars :</i>			
7222 19 11	---- Chromium type	kg.	15%	-
7222 19 12	---- Nickel chromium austenitic type	kg.	15%	-
7222 19 19	---- Other	kg.	15%	-
	--- <i>Other :</i>			
7222 19 91	---- Chromium type	kg.	15%	-
7222 19 92	---- Nickel chromium austenitic type	kg.	15%	-
7222 19 99	---- Other	kg.	15%	-

(1)	(2)	(3)	(4)	(5)
7222 20	- Bars and rods, not further worked than cold-formed or cold-finished :			
	--- Bright bars :			
7222 20 11	---- Chromium type	kg.	15%	-
7222 20 12	---- Nickel chromium austenitic type	kg.	15%	-
7222 20 19	---- Other	kg.	15%	-
	--- Other :			
7222 20 91	---- Chromium type	kg.	15%	-
7222 20 92	---- Nickel chromium austenitic type	kg.	15%	-
7222 20 99	---- Other	kg.	15%	-
7222 30	- Other bars and rods :			
	--- Bright bars :			
7222 30 11	---- Chromium type	kg.	15%	-
7222 30 12	---- Nickel chromium austenitic type	kg.	15%	-
7222 30 19	---- Other	kg.	15%	-
	--- Other :			
7222 30 91	---- Chromium type	kg.	15%	-
7222 30 92	---- Nickel chromium austenitic type	kg.	15%	-
7222 30 99	---- Other	kg.	15%	-
7222 40	- Angles, shapes and sections :			
7222 40 10	--- Of thickness of 80 mm and above	kg.	15%	-
7222 40 20	--- Of below 80 mm	kg.	15%	-
7223	WIRE OF STAINLESS STEEL			
7223 00	- Wire of stainless steel :			
7223 00 10	--- Electrode quality	kg.	15%	-
	--- Other :			
7223 00 91	---- Of thickness of above 1.5 mm	kg.	15%	-
7223 00 92	---- Of thickness of 0.46 mm and above but not exceeding 1.5 mm	kg.	15%	-
7223 00 99	---- Of thickness of below 0.46 mm	kg.	15%	-
	IV.—OTHER ALLOY STEEL; HOLLOW DRILL BARS AND RODS, OF ALLOY OR NON-ALLOY STEEL			
7224	OTHER ALLOY STEEL IN INGOTS OR OTHER PRIMARY FORMS; SEMI-FINISHED PRODUCTS OF OTHER ALLOY STEEL			
7224 10 00	- Ingots and other primary forms	kg.	15%	-
7224 90	- Other :			
7224 90 10	--- Of tool steel quality	kg.	15%	-
7224 90 20	--- Of die steel quality	kg.	15%	-
7224 90 30	--- Of cobalt bearing high speed steel quality	kg.	15%	-
7224 90 40	--- Forged blanks of alloy steel	kg.	15%	-
	--- Other :			

(1)	(2)	(3)	(4)	(5)
7224 90 91	---- Billets	kg.	15%	-
7224 90 99	---- Other	kg.	15%	-
7225	FLAT-ROLLED PRODUCTS OF OTHER ALLOY STEEL, OF A WIDTH OF 600 MM OR MORE			
	- <i>Of silicon-electrical steel :</i>			
7225 11 00	-- Grain-oriented	kg.	*20%	-
7225 19	-- Other			
7225 19 10	--- Hot rolled	kg.	15%	-
7225 19 20	--- Cold rolled	kg.	15%	-
7225 19 90	--- Other	kg.	15%	-
7225 30	- <i>Other, not further worked than hot-rolled, in coils :</i>			
7225 30 10	--- Of spring steel quality	kg.	15%	-
7225 30 90	--- Other	kg.	15%	-
7225 40	- <i>Other, not further worked than hot-rolled, not in coils :</i>			
	--- <i>Of a thickness of above 4.75 mm :</i>			
7225 40 11	---- Boiler quality	kg.	15%	-
7225 40 12	---- Pressure vessel quality	kg.	15%	-
7225 40 13	---- High tensile quality	kg.	15%	-
7225 40 19	---- Other	kg.	15%	-
7225 40 20	--- Of a thickness of 3 mm and above but not exceeding 4.75 mm	kg.	15%	-
7225 40 30	--- Of a thickness of below 3 mm	kg.	15%	-
7225 50	- <i>Other, not further worked than cold-rolled (cold-reduced) :</i>			
7225 50 10	--- Of a thickness of less than 3 mm	kg.	15%	-
7225 50 20	--- Of a thickness of 3 mm to 4.75 mm	kg.	15%	-
7225 50 30	--- Of a thickness of above 4.75 mm	kg.	15%	-
	- <i>Other :</i>			
7225 91 00	-- Electrolytically plated or coated with zinc	kg.	15%	-
7225 92 00	-- Otherwise plated or coated with zinc	kg.	15%	-
7225 99 00	-- Other	kg.	15%	-
7226	FLAT-ROLLED PRODUCTS OF OTHER ALLOY STEEL, OF A WIDTH OF LESS THAN 600 MM			
	- <i>Of silicon-electrical steel :</i>			
7226 11 00	-- Grain-oriented	kg.	15%	-
7226 19	-- Other			
7226 19 10	--- Hot rolled	kg.	15%	-
7226 19 20	--- Cold rolled	kg.	15%	-
7226 19 90	--- Other	kg.	15%	-
7226 20	- <i>Of high speed steel :</i>			
	--- <i>Hot-rolled :</i>			
7226 20 11	---- In coils	kg.	15%	-
7226 20 12	---- Other	kg.	15%	-

(1)	(2)	(3)	(4)	(5)
	--- <i>Cold-rolled :</i>			
7226 20 21	---- In coils	kg.	15%	-
7226 20 22	---- Other	kg.	15%	-
7226 20 30	--- Hoops and strips	kg.	15%	-
	- <i>Other:</i>			
7226 91	-- <i>Not further worked than hot-rolled :</i>			
7226 91 10	--- Of a thickness of below 3 mm	kg.	15%	-
7226 91 20	--- Of a thickness of 3 mm and above but not exceeding 4.75 mm	kg.	15%	-
7226 91 30	--- High tensile quality of a thickness of above 4.75 mm	kg.	15%	-
7226 91 90	--- Other	kg.	15%	-
7226 92	-- <i>Not further worked than cold-rolled (cold-reduced) :</i>			
7226 92 10	--- Of a thickness of below 3 mm	kg.	15%	-
7226 92 20	--- Of a thickness of 3 mm and above but not exceeding 4.75 mm	kg.	15%	-
7226 92 30	--- Of a thickness of above 4.75 mm	kg.	15%	-
7226 99	-- <i>Other :</i>			
7226 99 10	--- Of a thickness of above 4.75 mm	kg.	15%	-
7226 99 20	--- Of a thickness of above 3 mm and but not exceeding 4.75 mm	kg.	15%	-
7226 99 30	--- Of a thickness of below 3 mm	kg.	15%	-
7226 99 40	--- Skelp (strips for pipes and tubes)	kg.	15%	-
	--- <i>Hoops and strips :</i>			
7226 99 51	---- Hot rolled	kg.	15%	-
7226 99 52	---- Cold rolled	kg.	15%	-
7226 99 53	---- Of spring steel, other than skelp	kg.	15%	-
7226 99 60	--- Skelps and strips for razor blades and saw blades	kg.	15%	-
7226 99 90	--- Other	kg.	15%	-
7227	BARS AND RODS, HOT-ROLLED, IN IRREGULARLY WOUND COILS, OF OTHER ALLOY STEEL			
7227 10 00	- Of high speed steel	kg.	15%	-
7227 20 00	- Of silico-manganese steel	kg.	15%	-
7227 90	- <i>Other :</i>			
7227 90 10	--- Valve spring steel quality	kg.	15%	-
7227 90 20	--- Other spring steel quality	kg.	15%	-
7227 90 30	--- Ball bearing quality	kg.	15%	-
7227 90 40	--- Cold heading quality	kg.	15%	-
7227 90 50	--- Lead-free cutting quality	kg.	15%	-
7227 90 60	--- Sulphur free cutting quality	kg.	15%	-
7227 90 90	--- Other	kg.	15%	-
7228	OTHER BARS AND RODS OF OTHER ALLOY STEEL; ANGLES, SHAPES AND SECTIONS, OF OTHER ALLOY			

(1)	(2)	(3)	(4)	(5)
	STEEL; HOLLOW DRILL BARS AND RODS, OF ALLOY OR NON-ALLOY STEEL			
7228 10	- Bars and rods, of high speed steel :			
7228 10 10	--- Bright bars	kg.	15%	-
7228 10 90	--- Other	kg.	15%	-
7228 20 00	- Bars and rods, of silico-manganese steel	kg.	15%	-
7228 30	- Other bars and rods, not further worked than hot-rolled, hot-drawn or extruded :			
	--- Bright bars :			
7228 30 11	---- Of alloy tool steel	kg.	15%	-
7228 30 19	---- Other	kg.	15%	-
	--- Other :			
7228 30 21	---- Lead bearing steel	kg.	15%	-
7228 30 22	---- Spring steel	kg.	15%	-
7228 30 23	---- Sulphur bearing steel	kg.	15%	-
7228 30 24	---- Tool and die steel	kg.	15%	-
7228 30 29	---- Other	kg.	15%	-
7228 40 00	- Other bars and rods, not further worked than forged	kg.	15%	-
7228 50	- Other bars and rods, not further worked than cold-formed or cold-finished :			
7228 50 10	--- Of engine valves and cold heading steel	kg.	15%	-
7228 50 90	--- Other	kg.	15%	-
7228 60	- Other bars and rods :			
	--- Bright bars :			
7228 60 11	---- Of alloy tool steel	kg.	15%	-
7228 60 12	---- Other	kg.	15%	-
	--- Other :			
7228 60 91	---- Lead bearing steel	kg.	15%	-
7228 60 92	---- Spring steel	kg.	15%	-
7228 60 93	---- Sulphur bearing steel	kg.	15%	-
7228 60 94	---- Tool and die steel	kg.	15%	-
7228 60 99	---- Other	kg.	15%	-
7228 70	- Angles, shapes and sections :			
	--- Not further worked than hot-rolled, hot-drawn or extruded :			
7228 70 11	---- Of 80 mm or more	kg.	15%	-
7228 70 12	---- Of less than 80 mm	kg.	15%	-
	--- Not further worked than cold-formed or cold-finished :			
7228 70 21	---- Of 80 mm or more	kg.	15%	-
7228 70 22	---- Of less than 80 mm	kg.	15%	-
7228 80	- Hollow drill bars and rods :			
7228 80 10	--- Of alloy steel	kg.	15%	-
7228 80 20	--- Of non alloy steel, forged	kg.	15%	-
7228 80 90	--- Other	kg.	15%	-

(1)	(2)	(3)	(4)	(5)
7229	WIRE OF OTHER ALLOY STEEL			
7229 20 00	- Of silico-manganese steel	kg.	15%	-
7229 90	- <i>Other</i> :			
	--- <i>Tinned wire, bronze coated wire, trapezoidal wire, half round wire, crimped wire and copper coated wire, not insulated</i> :			
7229 90 11	---- Tinned wire	kg.	15%	-
7229 90 12	---- Bronze coated wire	kg.	15%	-
7229 90 13	---- Trapezoidal wire	kg.	15%	-
7229 90 14	---- Half round wire	kg.	15%	-
7229 90 15	---- Crimped wire	kg.	15%	-
7229 90 16	---- Copper coated wire	kg.	15%	-
	--- <i>Electrode quality, wire rope quality and ACSR quality not insulated</i> :			
7229 90 21	---- Electrode quality	kg.	15%	-
7229 90 22	---- Wire rope quality	kg.	15%	-
7229 90 23	---- ACSR quality	kg.	15%	-
	--- <i>Wire (excluding wire type lead), spring, high tensile, hardened and tempered wires, not insulated</i> :			
7229 90 31	---- Wire (excluding wire type lead)	kg.	15%	-
7229 90 32	---- Spring wire	kg.	15%	-
7229 90 33	---- High tensile wire	kg.	15%	-
7229 90 34	---- Hardened and tempered wire	kg.	15%	-
7229 90 40	--- Other wire	kg.	15%	-
	--- <i>Shaped and profiled wires of cross-section</i> :			
7229 90 51	---- Half round	kg.	15%	-
7229 90 52	---- Flat and rectangular	kg.	15%	-
7229 90 53	---- 'L' shape	kg.	15%	-
7229 90 54	---- 'Z' shape	kg.	15%	-
7229 90 59	---- Other	kg.	15%	-
7229 90 60	--- Electric resistance wire (including electric resistance heating wire)	kg.	15%	-
7229 90 70	--- Crimped wire	kg.	15%	-
7229 90 90	--- Other	kg.	15%	-

EXEMPTION NOTIFICATIONS

Exemption to inputs required for the manufacture of iron and steel intermediates when imported into India.

[Notfn. No. 10/95-Cus. dt. 7.3.1995 as amended by Notfn. Nos. 101/95-Cus. dt. 26.5.1995, 143/95-Cus. dt. 19.5.1995, 157/95-Cus. dt. 9.11.1995, 23/96-Cus. dt. 15.6.1996]

In exercise of the powers conferred by sub-section (1) of section 25 of the Customs Act, 1962, the Central

(1)	(2)	(3)	(4)	(5)
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Government, being satisfied that it is necessary in the public interest so to do, hereby exempts inputs required for the manufacture of iron and steel intermediates when imported into India, from the whole of the duty of customs leviable thereon under the First Schedule to the Customs Tariff Act, 1975 (51 of 1975), subject to the following conditions, namely:-

(1) that the importer has been granted necessary import licence (hereinafter referred to as the said licence) by the Licensing Authority for the import of the said inputs for the aforesaid purpose in terms of Engineering Products Export (Replenishment of Iron and Steel Intermediates) scheme as notified by the Government of India in the Ministry of Commerce Notification No. S.O. 130. (e) dated the 1st March, 1995 and the said licence has been produced at the time of clearance for debit by the proper officer of customs;

(2) Omitted

(3) the importer furnishes a bond, with such surety or security, in such form as may be specified by the Assistant Commissioner of Customs or Deputy Commissioner of Customs binding himself to pay on demand an amount equal to the duty leviable on the said inputs but for the exemption contained herein, in respect of which the conditions specified in this notification have not been complied with; together with interest at the rate of 24% per annum from the date of clearance of the said inputs.

(4) that the importer produces evidence of having discharged the obligation relating to supply of iron and steel intermediates to the Engineering Products exporters to the satisfaction of the Assistant Commissioner of Customs within a period of thirty days from the expiry of period allowed for fulfilment of the obligation or within such extended period as the said Assistant Commissioner of Customs or Deputy Commissioner of Customs may allow;

(5) that the inputs so imported shall not be disposed off or utilised in any manner, except for utilisation in the discharge of obligation to manufacture and supply iron and steel intermediates in terms of this notification, before the said obligation under the said licence has been discharged in full:

Provided that spares and consumables imported in terms of this notification shall not be loaned, transferred, sold or disposed of in any manner, and shall be used by the importer only in his factory;

(6) where benefit of this notification is sought by a person other than the licensee, such benefit shall be allowed against the said licence only if it bears endorsement of transferability by the Licencing Authority:

Provided that endorsement of transferability shall not be made by the Licencing Authority before the obligation to supply iron and steel intermediates under the said licence has been fulfilled.

(7) that the imports and exports are undertaken through sea ports at Bombay, Calcutta, Cochin, Kandla, Mangalore, Marmagoa, Madras, Nhava Sheva, Paradeep, Tuticorin and Visakhapatnam, or through any of the airports at the Ahmedabad, Bangalore, Bombay, Calcutta, Coimbatore, Delhi, Hyderabad, Jaipur, Madras, Srinagar, Trivandrum and Varanasi or through any of the Inland Container Depots at Bangalore, Coimbatore, Delhi, Gauhati, Hyderabad, Kanpur, Ludhiana, Moradabad, Pimpri(Pune) and Pitampur (Indore):

Provided that the Commissioner of Customs may by special order and subject to such conditions as may be specified by him, permit import and export through any other sea port, airport or Inland Container Depot or through a land customs station"

Explanation. - In this notification,-

(i) "Engineering products" means export items (other than iron steel, ferro alloys and refractories) specified under the export product group "Engineering Products" in the I-O Norms and which have already been exported;

(ii) 'I-O Norms' means the Standard Input-Output and Value Addition norms as contained in the Hand Book of Procedures (Volume II) published vide public Notice No.121 (PN)/92-97 dated the 31 March, 1992 of the Government of India in the Ministry of Commerce, as amended from time to time;

- (iii) "inputs" means, -
- (a) raw materials, components, intermediates and consumables specified as import items in the I-O Norms and required for the manufacture of iron and steel intermediates; and
 - (b) spares for a value not exceeding 5% of the value of the licence required for the maintenance of capital goods installed in the importer's factory.
- (iv) "Iron and Steel Intermediates" means export Items specified under sub-group "Iron, Steel, Ferro Alloys and Refractories" under the export product group "Engineering Products" in I-O Norms and in respect of which value addition has been specified in the I-O Norms, and such items are supplied to an exporter as replenishment for similar items already used in the manufacture of the Engineering Products against a Release Advice issued by the Licensing Authority:
 Provided that no such Release Advice shall be issued by the Licensing Authority where benefit of duty exemption for such items has been availed under any other scheme.
- (v) "Licensing Authority" means the Director General of Foreign Trade appointed under section 6 of the Foreign Trade (Development and Regulation) Act, 1992 (22 of 1992) or an officer authorised by him to grant a licence under the said Act;
- (vi) "Release Advice" means a Release Order indicating the name, description and technical characteristics of the iron and steel intermediates, their quantities and value thereof as per the I-O norms.

**Safeguard duty on Hot Rolled Flat Products of Stainless Steel-304 grade,
 Notifn. No. 1/2013-Customs (SG), dt. 4.1.2013.**

Whereas, in the matter of import of Hot Rolled Flat Products of Stainless Steel-304 grade classified within Chapter 72 of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) (hereinafter referred to as the Customs Tariff Act), the Director General (Safeguard), in its preliminary findings published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* number G.S.R. 714 (E), dated the 24th September, 2012 and subsequent Corrigendum *vide* G.S.R. 825 (E) dated 12th November, 2012 and Corrigendum-2 *vide* G.S.R. 841 (E) dated 23rd November, 2012 had come to the conclusion that increased imports of Hot Rolled Flat Products of Stainless Steel - 304 grade (upto a maximum width of 1605 mm) and encompassing all austenitic grades having minimum Nickel (Ni) content of 6 per cent., compulsorily containing Chromium with or without the presence of other alloying elements like Molybdenum, Titanium etc., (hereinafter referred to as the subject goods) falling under sub-headings 72191111, 72191112, 72191190, 72191200, 72191300, 72191400, 72192111, 72192112, 72192121, 72192122, 72192131, 72192132, 72192141, 72192142, 72192190, 72192211, 72192212, 72192219, 72192291, 72192292, 72192299, 72192310, 72192320, 72192390, 72192411, 72192412, 72192413, 72192419, 72192421, 72192422, 72192423, 72192429, 72192490, 72201110, 72201121, 72201122, 72201129, 72201190, 72201210, 72201221, 72201222, 72201229, 72201290 of the Customs Tariff Act, into India had caused and threatened to cause market disruption to the domestic industry comprising producers of the subject goods thereby necessitating the imposition of provisional safeguard duty on imports of the subject goods from the Peoples Republic of China into India;

Now, therefore, in exercise of the powers conferred by sub-section (2) of section 8C of the said Act, read with rules 10 and 14 of the Customs Tariff (Transitional Product Specific Safeguard Duty) Rules, 2002, the Central Government after considering the said findings of the Director General (Safeguard), hereby imposes on Hot Rolled Flat Products of Stainless Steel -304 grade (upto a maximum width of 1605 mm), and encompassing all austenitic grades having minimum Nickel (Ni) content of 6 percent., compulsorily containing Chromium with or without the presence of other alloying elements like Molybdenum, Titanium etc., falling under tariff items 72191111, 72191112, 72191190, 72191200,

72191300, 72191400, 72192111, 72192112, 72192121, 72192122, 72192131, 72192132, 72192141, 72192142, 72192190, 72192211, 72192212, 72192219, 72192291, 72192292, 72192299, 72192310, 72192320, 72192390, 72192411, 72192412, 72192413, 72192419, 72192421, 72192422, 72192423, 72192429, 72192490, 72201110, 72201121, 72201122, 72201129, 72201190, 72201210, 72201221, 72201222, 72201229, 72201290 of the First Schedule to the Customs Tariff Act, when imported into India, from the People's Republic of China, a provisional safeguard duty at the rate of 20 percent. *ad-valorem*.

2. The safeguard duty imposed under this notification shall be effective for a period of 200 days (unless revoked, superseded or amended earlier) from the date of publication of this notification in the Official Gazette.

Safeguard duty on Hot Rolled Flat Products of non-alloy and other alloy Steel in coils of a width of 600 mm or more:

Notifn. No. 2/2015-Customs (SG), dt. 14.9.2015.

Whereas, in the matter of import of "Hot-rolled flat products of non-alloy and other alloy Steel in coils of a width of 600 mm or more" (hereinafter referred to as the subject goods), falling under heading 7208 or tariff item 7225 30 90 of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) (hereinafter referred to as the Customs Tariff Act), the Director General (Safeguard), in his preliminary findings, published vide number G.S.R. 690 (E), dated the 9th September, 2015, in the Gazette of India, Extraordinary, Part II, Section 3, Subsection (i), dated the 9th September, 2015, has come to the conclusion that increased imports of subject goods into India has caused and threatened to cause serious injury to the domestic industry/producers of subject goods, and any delay in application for provisional Safeguard duty would cause damage which would be difficult to repair, necessitating the imposition of provisional safeguard duty on imports of subject goods into India, and accordingly has recommended the imposition of provisional safeguard duty on imports of the subject goods into India;

Now, therefore, in exercise of the powers conferred by sub-section (2) of section 8B of the said Customs Tariff Act, read with rules 10 and 14 of the Customs Tariff (Identification and Assessment of Safeguard Duty) Rules, 1997, the Central Government after considering the said findings of the Director General (Safeguards), hereby imposes on subject goods falling under heading 7208 or tariff item 7225 30 90 of the First Schedule to the Customs Tariff Act, when imported into India, a provisional safeguard duty at the rate of twenty per cent. *ad valorem*.

2. The safeguard duty imposed under this notification shall be effective for a period of two hundred days (unless revoked, superseded or amended earlier) from the date of publication of this notification in the Official Gazette.

Explanation: The following are not included in the scope of subject goods:

- a) Hot-rolled flat products of steel with nominal width less than 600mm;
- b) API grade steel;
- c) Silicon electrical steel;
- d) Hot-rolled flat products of steel of spring steel quality; "e) Hot-rolled flat products of steel which are electrolytically plated or coated with zinc;
- f) Hot-rolled flat products of steel otherwise plated or coated with zinc; and
- g) Hot-rolled flat products of stainless steel.

Safeguard duty on Hot Rolled Flat Products of non-alloy and other alloy Steel in coils of a width of 600 mm or more:**Notifn. No. 1/2016-Customs (SG), dt. 29.3.2016.**

Whereas, in the matter of import of "Hot-rolled flat products of non-alloy and other alloy Steel in coils of a width of 600 mm or more" (hereinafter referred to as the subject goods), falling under heading 7208 or tariff item 7225 30 90 of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) (hereinafter referred to as the Customs Tariff Act), the Director General (Safeguard), in his preliminary findings, published vide number G.S.R. 690 (E), dated the 9th September, 2015, in the Gazette of India, Extraordinary, Part II, Section 3, Subsection (i), dated the 9th September, 2015, had come to the conclusion that increased imports of subject goods into India has caused and threatened to cause serious injury to the domestic industry and producers of subject goods, thereby necessitating the imposition of provisional safeguard duty on imports of the subject goods into India;

And whereas, on the basis of the aforesaid findings of the Director General (Safeguard), the Central Government has imposed provisional safeguard duty on import of the subject goods into India for a period of two hundred days with effect from the 14th day of September, 2015 vide notification of the Government of India in the Ministry of Finance (Department of Revenue), No. 2/2015-Customs (SG), dated the 14th September, 2015 published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number GSR 694 (E), dated the 14th September, 2015;

And whereas, in the final findings vide number G.S.R. 308(E), dated the 15th March, 2016, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), the Director General (Safeguard) has recommended the imposition of safeguard duty on subject goods falling under heading 7208 or tariff item 7225 30 90 of the First Schedule to the Customs Tariff Act for a period of two years and six months from the date of levy of provisional safeguard duty;

Now, Therefore, in exercise of the powers conferred by sub-section (1) of section 8B of the Customs Tariff Act, read with rules 12, 14 and 17 of the Customs Tariff (Identification and Assessment of Safeguard Duty) Rules, 1997 and in supersession of the notification of the Government of India in the Ministry of Finance (Department of Revenue), No. 2/2015- Customs(SG), dated the 14th September, 2015 published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number GSR 694 (E), dated the 14th September, 2015, the Central Government, after considering the said findings of the Director General (Safeguards) and subject to the provisions of paragraph 2, hereby imposes on subject goods falling under heading 7208 or tariff item 7225 30 90 of the First Schedule to the Customs Tariff Act, when imported into India, a safeguard duty at the following rate, namely:-

- (a) twenty per cent ad valorem minus anti-dumping duty payable, if any, when imported during the period from 14th September, 2015 to 13th September, 2016 (both days inclusive);
- (b) eighteen per cent ad valorem minus anti-dumping duty payable, if any, when imported during the period from 14th September, 2016 to 13th March, 2017 (both days inclusive);
- (c) fifteen per cent ad valorem minus anti-dumping duty payable, if any, when imported during the period from 14th March, 2017 to 13th September, 2017 (both days inclusive); and
- (d) ten per cent ad valorem minus anti-dumping duty payable, if any, when imported during the period from 14th September, 2017 to 13th March, 2018 (both days inclusive).

2. The safeguard duty shall not be imposed on the subject goods which are imported at or above the Minimum Import Price in terms of the notification of the Government of India in the Ministry of Commerce and Industry (Department of Commerce) (Directorate General of Foreign Trade) No. 38/2015-2020, dated the 5th February, 2016 published in the Gazette of India (Extraordinary), Part II, Section 3, Sub-section (ii) vide S.O. 391(E) dated the 5th February, 2016.

3. Nothing contained in this notification shall apply to imports of subject goods from countries notified as

developing countries under clause (a) of sub-section (6) of section 8B of the Customs Tariff Act, other than People's Republic of China and Ukraine.

Explanation: The following are not included in the scope of subject goods:

- a) Hot-rolled flat products of steel with nominal width less than 600mm;
- b) API grade steel;
- c) Silicon electrical steel;
- d) Hot-rolled flat products of steel of spring steel quality;
- e) Hot-rolled flat products of steel which are electrolytically plated or coated with zinc;
- f) Hot-rolled flat products of steel otherwise plated or coated with zinc; and
- g) Hot-rolled flat products of stainless steel.

